

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Ref: Docket No.49/GT/2013

Date: 05.6.2013

To,
The Chief Engineer (Commercial),
NHPC Office Complex
Sector-33, Faridabad
Haryana-121003

Sir,

Subject: **Docket No. 49/GT/2013: Petition for Approval of Generation Tariff of Parbati HE Project Stage-III for the period from 16-04-2013 to 31-03-2014**

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **19.6.2013**:

- i) The Anticipated COD of unit 1 & 2 has been indicated as 16-04-2013 and unit-4 on 01-01-2014. Hence, the present status of the Commissioning of the unit shall be submitted.
 - ii) Copy of Original scope of work.
 - iii) Copy of Detailed Project Report.
 - iv) Scheduled Commissioning date of Parbati-II project.
 - v) Capital Cost as on 31-03-2013 duly audited
 - vi) The details of actual cost of the project and revised forms as on actual COD after actual commissioning of the project.
 - vii) Since there is a cost overrun, the RCE approved by competent authority shall be submitted.
 - viii) Bank Document with respect to interest rates reset at each period from the first drawl in respect of each disbursement of LIC, UCO Bank, Q-Series Bonds, R-2 Series Bonds, Indian Overseas Bank, Punjab & Sind Bank, Corporation Bank, Canara Bank, Syndicate Bank and Fresh borrowing;
 - ix) Copy of status report of the project which was appraised to the MoP govt. of India for the period from 01-04-2009 to till date.
 - x) Copy of the monthly progress report & bi-annual report as submitted to CEA for the period from 01-04-2009 till date.
 - xi) If income Tax Holiday u/s 80-IA of Income Tax Act is available to the project/station? If the same shall be submitted.
 - xii) Soft copy of all the calculations
2. Further action in this matter will be taken on receipt of the above information /clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)